

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
DELHI.

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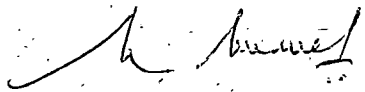
10.11.1987.

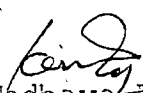
CCP 55/87 in OA 684/87.

Shri A.K.Maurya Vs. U.O.I & Ors.

Applicant in person.
Mrs. Raj Kumari Chopra, counsel along with
Shri B.L.Sain, Inspector (Vig.) on behalf
of the respondents present.

Copy of the order dated 9.11.1987 issued by
the Chief Commissioner (Admn.), New Delhi in compliance
with the orders of this Tribunal dated 19.5.1987
in OA 684/86 and the subsequent orders dated
16.10.1987 in CCP 55/87 has been placed before us.
The applicant who is present in person admits that
this constitutes compliance of the Tribunal's orders.
In the circumstances, no further proceedings are
necessary. Notice of contempt is discharged.


(Kaushal Kumar)
Member
10.11.1987.


(K. Madhava Reddy)
Chairman
10.11.1987.